PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AMARAVATI

SUB: eCourts Phase-III Capacity Building Trainings – Nomination of Judicial Officers as Ubuntu-cum-CIS Master Trainers and Ubuntu Master Trainer for conducting the ECT_5_2024 as proposed by the Hon'ble e-Committee, Supreme Court of India for the benefit of Court Managers and Administrative Head Staff (Administrative Officers) under District Judiciary thourgh on line mode on 07.12.2024 at their respective Districts - Orders Issued - Regarding.

READ: Office Note dated 03.12.2024 of the Registrar, I.T-cum-Cental Project Co-ordinator, High Court of Andhra Pradesh.

ORDER ROC.NO.933/2024-B.SPL. DATED:04.12.2024

Having considered the letter of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, the High Court made the following order:-

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The following Judicial Officers are nominated to participate as **Ubuntu-cum-CIS Master Trainers and Ubuntu Master Trainers** for conducting ECT_5_2024 (Phase-III Capacity Building Training) as proposed by the Hon'ble e-Committee, Supreme Court of India for the benefit of Court Managers and Administrative Head Staff (Administrative Officers) under District Judiciary thourgh on line mode on 07.12.2024 at their respective Districts.

SL. NO	NAME AND DESIGNATION OF THE OFFICER	RESOURCE PERSON FOR THE DISTRICTS
1	Sri P.Govardhan, XII Additional District and Sessions Judge, Visakhapatnam. (Ubuntu-cum-CIS Master Trainer)	(North Andhra) Srikakulam Vizianagaram Visakhapatnam East Godavari
2	Sri C.N.Murthy, Principal Special Judge for CBI Cases, Visakhapatnam. (Ubuntu-cum-CIS Master Trainer)	

3	Sri Meejuri Suneel Kumar, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District and Sessions Judge, Eluru, West Godavari District. (Ubuntu-cum-CIS Master Trainer)	(South Andhra) West Godavari Krishna Guntur Prakasam Nellore
4	Sri Ch.Pavan Kumar, II Additional Civil Judge (Senior Dviision), Visakhapatnam. (Ubuntu Master Trainer)	
5	Sri G.Bhupal Reddy, VII Additional District and Sessions Judge-cum-Special Court for Offences against Women, Kurnool. (Ubuntu-cum-CIS Master Trainer)	(Rayalaseema) Ananthapuramu Kadapa Kurnool Chittoor
6	Smt. G.C.Asifa Sulthana, I Additional Civil Judge (Junior Division), Madanapalle, Chittoor District. (Ubuntu Master Trainer)	

All the Principal District and Sessions Judges are requested to make necessary incharge arrangements, if necessary, to the nominated Master Trainers and inform the same to the High Court.

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All the Principal District Judges are requested to nominate Court Managers and Administrative Head Staff (Administrative Officers) in their respective Districts for undergoing said training programme on 07.12.2024

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All the Principal District Judges are instructed to conduct the said training programme by virtual mode only and submit the attendance sheet to the High Court.

REGISTRAR (VIĞILANCE)

To

1. The officers concerned (along with enclosures).

2. The Registrar General, High Court of Andhra Pradesh (for information).

3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).

4. THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

5. THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

- The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
- 7. The XII Additional District and Sessions Judge, Visakhapatnam.
- 8. The Principal Special Judge for CBI Cases, Visakhapatnam.
- The Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District and Sessions Judge, Eluru, West Godavari District.
- 10. The II Additional Civil Judge (Senior Dviision), Visakhapatnam.
- 11. The VII Additional District and Sessions Judge-cum-Special Court for Offences against Women, Kurnool.
- 12. The I Additional Civil Judge (Junior Division), Madanapalle, Chittoor District.

13. THE DISTRICT TREASURY OFFICERS:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.